

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. ADIL MUSHTAQUE AHMED KHAN
COURT 27 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	SESSIONS CASE	100259/2017	The State Mulund Police Station Vs Jayesh Raghunath Mhadlekar	
<u>HEARING</u>				
2	CRI APPEAL	100127/2018	Rajesh Gaurishankar Shukla @ MA 487/18 @ BA 376/18 - Appellant / Org. Accused Vs Rambabu Pandey and State of Maharashtra - Respondents / Org. Accused	O. P. Dubey
3	CRI REV APP	100371/2019	Mukesh Mithailal Gupta-Aplnt. Vs State of Maharashtra-Vakola P. Stn.-Respdt.	Manjula Biswas, Amardeep Bhattacharya
4	SESSIONS CASE	101878/2019	The State of Maharashtra - Mankhurd Police Station Vs Nitin Barikrao Kamble and Others 04	APP
<u>STATEMENT US 313 CR.P.C.</u>				
5	SESSIONS CASE	100744/2019	The state of maharashtra -dadar police station Vs Rupesh Dattatray thorat	PP
<u>EVIDENCE PART HEARD</u>				
6	SESSIONS CASE	100968/2019	The State of Maharashtra - N.M. Joshi Marg Police Station Vs Rohit Manoharlal Arora	APP
<u>EVIDENCE</u>				
7	SESSIONS CASE	100291/2014	The State Bhandup P.S Vs Mubarakali Hussain Shaikh @ Shahrukh and others	
8	SESSIONS CASE	100473/2014	The State Sakinaka P.S Vs Santosh Ramdev Singh and anr.	
9	SESSIONS CASE	100261/2016	THE STATE OF DADAR POLICE STATION Vs SANTOSH CHANDRAKANT BHALEKAR AND ORS.05	

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10	SESSIONS CASE	1000647/2018	The State of Bhandup Police Station Vs Abrar Ahmad Abdul Aziz Khan and Other 01	APP
11	SESSIONS CASE	100775/2018	The State of MCT Railway Police Station Vs Gulfam Julfikar Ali	APP
<u>CHARGE</u>				
12	SESSIONS CASE	101000/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Vinod Mallappa Pawar and Ors. 01	APP
<u>REPLY/SAY</u>				
13	SESSIONS CASE	1000520/2018	The State of Nehrunagar Police Station Vs Ankush Pralhad Pandhare and others 02	PP
<u>REPORT</u>				
14	SESSIONS CASE	100719/2015	The State of Kherwadi Police Station Vs Badruddin Ramjan Bagwan @ Rahin	
